

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Sh. Ram Charan Dhiwar, Accounts Officer, posted in North-West District, Rohini Courts, Delhi, is retired from his service on medical grounds under Rule 2 of the CCS (Medical Examination) Rules 1957 with immediate effect as according to Medical Board he is bedridden and unable to carry out all his day to day activities independently at present. The steps to complete his pension papers and other relevant documents be taken up, as per CCS Pension Rules and after completing necessary codal formalities.

57409-439

No. _____/Estt.-1/PF/2025

Principal District & Sessions Judge (HQs): (Officiating)
Tis Hazari Courts, Delhi
Delhi, Dated the

14 AUG 2025

Copy forwarded for information & necessary action to:-

1. O/o. all the Principal District & Sessions Judge, Delhi/New Delhi.
2. The Drawing and Disbursing Officer/Sr. Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts/ North-West District, Rohini Courts, Delhi/New Delhi, with the direction to Inform the Housing Department in case the official is in possession of any government accommodation.
3. The Administrative Officer (Judicial)/Branch Incharges, Administration Branch, Central District, T.H.C/ North-West District, Rohini Courts, Delhi/New Delhi.
4. The A.O. (Judicial), Litigation & Vigilance Branch, Central District, T.H.C/ North-West District, Rohini Courts, Delhi/New Delhi.
5. The concerned Pay and Accounts Office through Accounts Branch, Central District, Tis Hazari Courts/ North-West District, Rohini Courts, Delhi/New Delhi.
6. Dealing Officials, Establishment Seat/Posting & Transfer Seat/ Seniority & Promotion Seat, Admn. I, Central District, THC, Delhi.
7. Dealing Officials, ACR Cell/ Leave Seat/ Layers Seat/ Recruitment & Promotion Cell/ Pay Bill/Pension Cell, Central District, THC, Delhi.
8. Dealing Officials, Service Book/Computer Branch/ General Branch/ Library Branch/ Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
9. Dealing Officials, Posting & Transfer/Leave Seat (P.A.)/ Service Book/General Branch/Pay Bill/ Pension Cell/ Vigilance Branch/ Computer Branch/ Library Branch, North-West District, Rohini Courts, Delhi/New Delhi.
10. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
11. The Website Committee, THC, Delhi.
12. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
13. Ms. Reeta, W/o Sh. Ram Charan Dhiwar, R/o : Flat No. 150, Pocket No. 19, Sector-24, Rohini, Delhi. **(Through Process Server)**

(Branch Incharge)
Administration Branch-I, Central District
O/o The Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi